

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000016/2023	M/S. BISESWAR CONSTRUCTION VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
2	ARBP/000017/2023	SIBARAM SABAT VS DHANI LOANS AND SERVICE LTD.	SASWAT DAS VS	// () //
3	BLAPL/0003713/2023	SHAIK ABDULLA VS STATE OF ODISHA	MAHENDRA KUMAR SATAPATHY VS	G.R.P.S.,BERHAMPUR /58 /2022 () //
4	BLAPL/0003714/2023	MITA NAIK VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH SADAR /124 /2020 () //
5	BLAPL/0003715/2023	SUSHIL MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI GRPS /127 /2022 () //
6	BLAPL/0003716/2023	PRADEEP SOY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /98 /2022 () //
7	BLAPL/0003717/2023	DEV MANDI VS STATE OF ODISHA	JULU KHANSAMA VS	MACHHKUND /89 /2022 () //
8	BLAPL/0003718/2023	BABULA DORA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //
9	BLAPL/0003719/2023	BADIR KHAN VS STATE OF ODISHA	ARUN PRASAD DAS VS	//0 () //
10	BLAPL/0003720/2023	TELI MUNDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /22 /2019 () //
11	BLAPL/0003721/2023	LIMA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /230 /2022 () //

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12	BLAPL/0003722/2023	BABUL @ SITU NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TALCHER TOWN /697 /2022 () //
13	BLAPL/0003723/2023	BRAHMA MEHER VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	KHAPRAKHOL /33 /2023 () //
14	BLAPL/0003724/2023	BIKESH NAGAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	POTTANGI /99 /2022 () //
15	BLAPL/0003725/2023	KRUSHNA PODH VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /37 /2013 () //
16	BLAPL/0003726/2023	GARSON SABAR VS STATE OF ODISHA	A,BISWAL VS	/ /0 () //
17	BLAPL/0003727/2023	BADAPUA @ SRIKANT PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BHADRAK RURAL /442 /2021 () //
18	BLAPL/0003728/2023	CHANDRA SEKHAR CHAND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JUJUMURA /16 /2023 () //
19	BLAPL/0003729/2023	BANTI NAIK @ NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	DASPALLA /67 /2023 () //
20	BLAPL/0003730/2023	RATAN DAS @ BANUA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	CHANDABALI /46 /2023 () //
21	BLAPL/0003731/2023	SATYA NARAYAN TRIPATHY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /6 /2023 () //
22	BLAPL/0003732/2023	BABU ACHARY @ LINGA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /138 /2021 () //
23	BLAPL/0003733/2023	SILU SETHI	SANTOSH KUMAR MAHANTY	KODALA /685 /2022

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		VS	VS	()
24	BLAPL/0003734/2023	STATE OF ODISHA RAJU @ HIMANSHU JENA	BHABANI SHANKAR DASPARIDA	// KHAIRA /67 /2023
		VS	VS	()
25	BLAPL/0003735/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO	PARTHA SARATHI NAYAK	// RENGALI DAM SITE /104 /2021
		VS	VS	()
26	BLAPL/0003736/2023	STATE OF ODISHA PRADHAN SINGH JAMUDA	SOUGAT DASH	// SARAT /66 /2022
		VS	VS	()
27	BLAPL/0003737/2023	STATE OF ODISHA SALUKA PINGUA	SARITA MOHARANA	// TELKOI /151 /2018
		VS	VS	()
28	BLAPL/0003738/2023	STATE OF ODISHA GANGA BADHEI	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
29	BLAPL/0003739/2023	STATE OF ODISHA VHIMUDU ULAN PADAL	RAJIB LOCHAN PATTNAIK	// CHITRAKONDA /163 /2022
		VS	VS	()
30	BLAPL/0003740/2023	STATE OF ODISHA ARCHANA NAG	PRABHU PRASANNA BEHERA	// KHANDAGIRI P.S. /496 /2022
		VS	VS	()
31	BLAPL/0003741/2023	STATE OF ODISHA TARANISEN PRASAD MAHARANA	LALITENDU BHUYAN	// KEONJHAR TOWN /252 /2022
		VS	VS	()
32	BLAPL/0003742/2023	STATE OF ODISHA BABU NAIK	JYOTIRMAYA SAHOO	// BHANJANAGAR /368 /2021
		VS	VS	()
33	BLAPL/0003743/2023	STATE OF ODISHA AMAN NARESH GANVIR	AJIT KUMAR RAUT	// / /0
		VS	VS	()
34	BLAPL/0003744/2023	STATE OF ODISHA KANHU MALIK	DALIRANI BEHURAY	// SORO /513 /2022
		VS	VS	()

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35	BLAPL/0003745/2023	STATE OF ODISHA RAMESH MALI VS	SURYAKANTA DWIBEDI VS	// PAPADAHANDI /122 /2020 ()
36	BLAPL/0003746/2023	STATE OF ODISHA SATRUGHAN BEHERA VS	SATYA NARAYAN MISHRA (4) VS	// SINAPALI /209 /2012 ()
37	BLAPL/0003747/2023	STATE OF ODISHA BISWAJIT HARIPAL VS	LAXMINARAYAN SAHOO VS	// TARBHA /2 /2023 ()
38	BLAPL/0003748/2023	STATE OF ODISHA RAKESH KUMAR HARICHANDAN@DIPU VS	RONALISHA PRADHAN VS	// JATNI P.S. /59 /2023 ()
39	BLAPL/0003749/2023	STATE OF ODISHA NANDU NAYAK VS	RONALISHA PRADHAN VS	// / /0 ()
40	BLAPL/0003750/2023	STATE OF ODISHA BABULU@SHANKARSAN BAGARTY VS	BRAHMANANDA TRIPATHY VS	// BOLANGIR TOWN /120 /2023 ()
41	BLAPL/0003751/2023	STATE OF ODISHA SAGAR NAYAK VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /484 /2022 ()
42	BLAPL/0003752/2023	STATE OF ODISHA SAMARENDRA KUMAR DAS @ SOUMENDRA DAS VS	PRAVASH CH JENA VS	// ATHGARH /289 /2022 ()
43	BLAPL/0003753/2023	STATE OF ODISHA SIBA CHHATRIA @ SIBU CHHATRI VS	SUSHANTA KUMAR PRADHAN VS	// BURLA /601 /2020 ()
44	BLAPL/0003754/2023	STATE OF ODISHA SATRUGHAN BEHERA VS	SATYA NARAYAN MISHRA (4) VS	// SINAPALI /210 /2012 ()
45	BLAPL/0003755/2023	STATE OF ODISHA PREETAM KUMAR HOTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /172 /2022 () //

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46	BLAPL/0003756/2023	SRIKRUSHNA JANI VS STATE OF ODISHA	ANIRUDHA DAS VS	ITAMATI /2 /2022 () //
47	BLAPL/0003757/2023	SURYA @ SUNIL KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /283 /2022 () //
48	BLAPL/0003758/2023	MITHUN SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	PHIRINGIA /43 /2023 () //
49	BLAPL/0003759/2023	HARIHAR SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	PHIRINGIA /43 /2023 () //
50	BLAPL/0003760/2023	MUSA NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	TALCHER TOWN /1040 /2022 () //
51	BLAPL/0003761/2023	SK.SEKARUDDIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
52	BLAPL/0003762/2023	AJAYA KUMAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CYBER CRIME AND ECONOMIC OFFENCES /12 /2023 () //
53	BLAPL/0003763/2023	KHUSIRAM MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LATHOR /29 /2023 () //
54	BLAPL/0003764/2023	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KABISURYANAGAR /546 /2022 () //
55	CMAPL/0000276/2023	RAIBARI SINGH VS CHIEF EXECUTIVE OFFICER, CESU, BBSR	ADV VS	// () //
56	CMAPL/0000277/2023	EXECUTIVE ENGINEER(ELECT.) VS GRIEVANCE REDRESSAL FORUM, BERHAMPUR	PRASANTA KUMAR TRIPATHY VS	// () //
57	CMAPL/0000278/2023	SATYA NARAYAN MOHAPATRA	SATYABRATA SUTAR	//

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		VS	VS	()
58	CMAPL/0000279/2023	THE MANAGER, HDFC BANK M/S. HINDUSTAN COPPER LTD.	adv.	//
		VS	VS	()
59	CMP/0000391/2023	UNION OF INDIA DAYANIDHI MOHARANA	MANAS RANJAN SATPATHY	//
		VS	VS	()
60	CMP/0000392/2023	AHALYA MOHARANA @ RUPA MOHARANA BENUDHAR BHATI	RAGHUNATH RATH	//
		VS	VS	CIVIL JUDGE (SD),TITILAGARH(Balangir)
61	CMP/0000393/2023	JHAMAK BHATI BIPIN BADHIA	LAXMAN PRADHAN	CS/0000066/2021
		VS	VS	//
62	CMP/0000394/2023	SUNADHAR BADHIA M/S SUNDARAM (BNP) HOME FINANCE LTD., BBSR	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	()
63	CMP/0000395/2023	BICHITRANANDA DAS GOUTAM MEHER	SANJIV JOSHI	//
		VS	VS	CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi)
64	CMP/0000396/2023	STATE OF ODISHA BHASKAR CHANDRA SAHOO	AMIT PRASAD BOSE	CS/0000054/2015
		VS	VS	//
65	CMP/0000397/2023	RAJKISHORE SAHOO BANKANIDHI SAHOO	PRAVASH CH JENA	//
		VS	VS	()
66	CONTC/0002242/2023	SUSANTA KUMAR SAMANTARAY REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	()
67	CONTC/0002243/2023	ASWATHY S, IAS, COMNR. CUM SECY., S AND ME DEPT., ODISHA REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	()
68	CONTC/0002244/2023	SHALINI PANDIT, IAS, COMNR. CUM SECY., HEALTH F.W. DEPT., ODISHA GAJENDRA PRASAD PALAI	ADV.	//
		VS	VS	()

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		DR.NIRANJAN MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA		//
69	CONTC/0002245/2023	PANDABA PATRO	ADV	//
		VS	VS	0
		USHA PADHI, IAS		//
70	CONTC/0002246/2023	BABULI KUMAR ROUT	ADV	//
		VS	VS	0
		DEO RANJAN KUMAR SINGH, SECRETARY TO GOVT., HOME DEPT.		//
71	CONTC/0002247/2023	RAJENDRA KUMAR PANDA	ADV	//
		VS	VS	0
		DEO RANJAN KUMAR SINGH, SECRETARY TO GOVT., HOME DEPT.		//
72	CONTC/0002248/2023	PITAMBAR ROUT	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
73	CONTC/0002249/2023	MANDAKINI TRIPATHY	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		ARUN BOTHRA, IPS		//
74	CONTC/0002250/2023	BICHITRANANDA SAHU	ADV	//
		VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
75	CONTC/0002251/2023	BIDIO MAHAKUD	SOUMYA MISHRA	//
		VS	VS	0
		ALOK KUMAR PATEL, TAHASILDAR, BARBIL, KEONJHAR		//
76	CONTC/0002252/2023	BIJAY KUMAR SAMAL	ADV	//
		VS	VS	0
		A. SWATHY S, IAS		//
77	CONTC/0002253/2023	SANTOSH DEVI	ADV	//
		VS	VS	0
		ANANYA DASH, I.A.S.		//
78	CONTC/0002254/2023	SUREKHA DEVI	ADV	//
		VS	VS	0
		GOUTAMI NAYAK, TREASURY OFFICER, DHENKANAL		//
79	CONTC/0002255/2023	SHEKHAR KUMAR BEHERA	ADV	//
		VS	VS	0
		SMRUTI RANJAN PRADHAN, DIRECTOR, DIRECTORATE OF FISHERIES, ODISHA		//

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80	CONTC/0002256/2023	BIJAYA KUMAR SAMAL VS SANJAYA SINGH, COMNR. CUM SECY., R.D. DEPT.	ADV. VS	// 0
81	CONTC/0002257/2023	AMAR KUMAR MALLIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
82	CONTC/0002258/2023	BISWAMOHAN SUBUDHIRATNA VS ASWATHY S. IAS	ADV VS	// 0
83	CONTC/0002259/2023	BIJAYALAXMI DASH VS ASWATHY S, I.A.S.	ADV VS	// 0
84	CONTC/0002260/2023	SANTOSH KUMAR PANIGRAHI VS RANJAN CHOPRA, I.A.S.	SUDHIR KUMAR PATRA VS	// 0
85	CONTC/0002261/2023	NIKUNJA KISHORE PANIGRAHI VS ASWASTHY S., PRINCIPAL SECY., S AND ME, BBSR	ADV VS	// 0
86	CONTC/0002262/2023	DOCTOR GOUDA VS BRUNADABAN SATHAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0
87	CONTC/0002263/2023	AJAYA KUMAR SARANGI VS ASWASTHY S., PRINCIPAL SECY. TO GOVT. S AND ME DEPT.	ADV VS	// 0
88	CONTC/0002264/2023	PRAMODA MOHANTY VS NIRANJAN BEHERA, O.E.S.	AMIT PRASAD BOSE VS	// 0
89	CONTC/0002265/2023	BIVAS KANUNGO VS SURENDRA KUMAR, IAS	ADV VS	// 0
90	CONTC/0002266/2023	MADHAB RANJAN ROUT VS BISHNUPADA SETHI, COMMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	AMLANJYOTI ROUT VS	// 0
91	CONTR/0000019/2023	ASHOK KUMAR MISHRA	ADV	//0

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		VS	VS	()
92	CRLA/0000370/2023	JAYANTA BEHERA, INSPECTOR IN CHARGE, CHINMAYA JENA	BALASORE SADAR POLICE STATION RABINDRA KUMAR DEO	// /0
		VS	VS	()
93	CRLA/0000371/2023	STATE OF ODISHA KHAGESWAR PATRA	DIGAMBAR SETHI	// TURUMUNGA /12 /2018
		VS	VS	()
94	CRLA/0000372/2023	STATE OF ODISHA AKSHAYA RANA	SAROJ KUMAR ROUTRAY	// CHAKAPADA PS /1 /2018
		VS	VS	()
95	CRLMA/0000101/2023	STATE OF ODISHA AKHAYA KUMAR BHUYAN	RATIKANTA MOHAPATRA	// LALBAG /179 /2020
		VS	VS	()
96	CRLMA/0000102/2023	STATE OF ODISHA M/S. MANAPPURAM FINANCE LTD.	ADV	// /0
		VS	VS	()
97	CRLMA/0000103/2023	STATE OF ODISHA MD. SAMIR KHAN	RASHMI KANTA SAHU	// SONEPUR /276 /2021
		VS	VS	()
98	CRLMA/0000104/2023	STATE OF ODISHA KISANTA NAYAK	ADV	// ADVA /88 /2021
		VS	VS	()
99	CRLMA/0000105/2023	STATE OF ODISHA REJIS NAYAK	ADV.	// /0
		VS	VS	()
100	CRLMA/0000106/2023	STATE OF ODISHA SAIDRAK GAMANGA	ADV	// PATTAPUR (ASKA) /332 /2021
		VS	VS	()
101	CRLMA/0000107/2023	STATE OF ODISHA DEBA @ DEBARAJ SAHU	ADV	// BARKOTE /207 /2017
		VS	VS	()
102	CRLMA/0000108/2023	STATE OF ODISHA MINATI DASH @ MINATI KUMARI DASH	BHARAT JALLI	// MAHILA (BERHAMPUR) /34 /2019
		VS	VS	()

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103	CRLMC/0001705/2023	STATE OF ODISHA SATYA RANJAN DAS VS	KHUSBU PANIGRAHI VS	// CHANDIPUR /1 /2019 ()
104	CRLMC/0001706/2023	STATE OF ODISHA ATULYA KUMAR VERMA VS	MILAN KANUNGO(SR.ADV.) VS	// / /0 ()
105	CRLMC/0001707/2023	STATE OF ODISHA ATULYA KUMAR VERMA VS	MILAN KANUNGO(SR.ADV.) VS	// BSL - I /152 /2013 ()
106	CRLMC/0001708/2023	STATE OF ODISHA SANDHYARANI DASH VS	RANJAN KUMAR BEHERA VS	// BADAMBADI /400 /2022 J.M.F.C,CUTTACK(Cuttack)
107	CRLMC/0001709/2023	STATE OF ODISHA DIGAMBAR PRADHAN VS	ASWINI KUMAR DASH VS	GR/0001759/2022 CHARMAL /115 /2021 ()
108	CRLMC/0001710/2023	STATE OF ODISHA SK. ISTAK VS	ARIJEET MISHRA VS	// KOREI /57 /2017 ()
109	CRLMC/0001711/2023	STATE OF ODISHA AHINASH SAMAL @ ABINASH SAMAL VS	DURGA PRASAD DHAL VS	// RAGHUNATHPALI /65 /2018 ()
110	CRLMC/0001712/2023	STATE OF ODISHA J.SRINIVAS RAO VS	DURGA PRASAD DHAL VS	// / /0 ()
111	CRLMC/0001713/2023	J.RAVISANKAR SANTOSH KUMAR MAHANTA VS	DIGAMBAR SETHI VS	// CHAMPUA /149 /2020 ()
112	CRLMC/0001714/2023	STATE OF ODISHA SNEHASIS SAMAL VS	DEEPAK RANJAN PARIDA VS	// NAYAPALLI P.S. /125 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)
113	CRLMC/0001715/2023	STATE OF ODISHA JAGANATH PRASAD DASRAPURIA VS	DEEPAK RANJAN PARIDA VS	CT/0000274/2023 NAYAPALLI P.S. /125 /2023 ()
		STATE OF ODISHA		//

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114	CRLMC/0001716/2023	LAXMIDHAR MAJHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MALLIK VS	SAMBALPUR VIGILANCE /43 /2008 () //
115	CRLMC/0001717/2023	MAHENDRA GIRI VS STATE OF ODISHA	AVIJIT PATNAIK VS	CHAMPUA /54 /2009 () //
116	CRLMC/0001718/2023	DEBENDRA KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIRTOL /109 /2016 () //
117	CRLMC/0001719/2023	BABITA KUMARI NAYAK @ BABY NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIKABALI /68 /2008 () //
118	CRLMC/0001720/2023	SUBRAT KUMAR PATANAİK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /297 /2021 () //
119	CRLMC/0001721/2023	SK. HYDER @ SK. HAIDAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /9 /2020 () //
120	CRLMC/0001722/2023	KANAKALATA KHUNTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MADHUPATNA /18 /2023 () //
121	CRLMC/0001723/2023	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
122	CRLMC/0001724/2023	SANJAY KUMAR PATWARI VS STATE OF ODISHA	AMIT PATNAİK VS	/ /0 () //
123	CRLMC/0001725/2023	RABINDRA KUMAR JENA @ RABINDRA JENA @ RUMM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /169 /2022 () //
124	CRLMC/0001726/2023	BALIA @ BALARAM JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /169 /2022 () //
125	CRLMC/0001727/2023	ANTARYAMI MISHRA	SHALKA DAS	/ /0

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		VS	VS	()
126	CRLMC/0001728/2023	DR. SUBRAT KUMAR PRUSTY JAYAKRISHNA BEHERA	HIMANSHU SEKHAR MISHRA	// SAMBALPUR VIGILANCE /69 /2012
		VS	VS	()
127	CRLMC/0001729/2023	STATE OF ODISHA(VIG.) KARNA DORA	MOHENDRA KUMAR MOHAPATRO	// BOIPARIGUDA /82 /2022
		VS	VS	()
128	CRLMC/0001730/2023	STATE OF ODISHA BAPUJI CHARAN NAYAK	SATYA NARAYAN MISHRA 4	// BASUDEVPUR /146 /2023
		VS	VS	()
129	CRLMC/0001731/2023	STATE OF ODISHA SUKUTA BARIK @ BHISMADEV BARIK	BIJAY KUMAR BEHERA	// CHANDRASEKHARPUR /553 /2017
		VS	VS	()
130	CRLMP/0000662/2023	STATE OF ODISHA JYOTISH LUGUN	NIRANJAN MAHARANA	// / /0
		VS	VS	()
131	CRLMP/0000663/2023	STATE OF ODISHA DAMAYANTI DALEI	ABHIMANYU KHATUA	// / /0
		VS	VS	()
132	CRLMP/0000664/2023	STATE OF ODISHA TRUPTI RANJAN NAYAK	ALOK KUMAR PANDA	// / /0
		VS	VS	()
133	CRLMP/0000665/2023	STATE OF ODISHA SUBRAT MOHANTY	CHITTARANJAN PATTNAIK	// / /0
		VS	VS	()
134	CRLMP/0000666/2023	STATE OF ODISHA PRITHVIRAJ SAHOO	ANINDYA KUMAR MISHRA	// / /0
		VS	VS	()
135	CRLMP/0000667/2023	STATE OF ODISHA SWATANTRA PRASAD CHOUDHURY	ANINDYA KUMAR MISHRA	// / /0
		VS	VS	()
136	CRLMP/0000668/2023	STATE OF ODISHA SAFFIRAN BIBI	DAMODAR PATRA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000669/2023	STATE OF ODISHA SIBANI MALIK VS	SATYAJIT MOHAPATRA VS	// /0 ()
138	CRLMP/0000670/2023	STATE OF ODISHA SARADA PRASANNA SAHOO VS	PABITRA KUMAR BEHERA VS	// /0 ()
139	CRLMP/0000671/2023	STATE OF ODISHA SAILA SAHOO VS	BIPIN KUMAR NAYAK VS	// /0 ()
140	CRLMP/0000672/2023	STATE OF ODISHA UMA BHOI VS	ACHYUTANANDA PATTANAİK VS	// /0 ()
141	CRLMP/0000673/2023	STATE OF ODISHA MAMATA SAMANTARAY VS	JAYADEBA BEHERA VS	// /0 ()
142	CRLREV/0000162/2023	STATE OF ODISHA MANOJ KUMAR SAHU VS	ANJAN KUMAR BISWAL VS	// /0 ()
143	CRLREV/0000163/2023	STATE OF ODISHA MAHENDRA KARKARIA VS	HIMANSHU BHUSAN DASH VS	// TITILAGARH /328 /2021 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
144	CRLREV/0000164/2023	STATE OF ODISHA BRUNDA PALKIA VS	HIMANSHU BHUSAN DASH VS	CMC/0000035/2021 TITILAGARH /328 /2021 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
145	CRLREV/0000165/2023	STATE OF ODISHA GOPI PALKIA VS	HIMANSHU BHUSAN DASH VS	CMC/0000030/2021 TITILAGARH /328 /2021 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
146	CRLREV/0000166/2023	STATE OF ODISHA SHIV SHANKAR JENA @ SHIBASANKAR JENA VS	SURYAKANTA DWIBEDI VS	CMC/0000037/2021 /0 ()
147	CRLREV/0000167/2023	STATE OF ODISHA SARASWATI PATTNAİK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// NAYAPALLI P.S. /85 /2018 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLREV/0000168/2023	MANOJ KUMAR PADHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 0 //
149	CRLREV/0000169/2023	RASMIPRAVA MOHANTY VS ARUN KUMAR SAMAL	NALINI KUMAR JENA VS	//0 0 //
150	ITA/0000045/2023	PRINCIPAL COMMISSIONER OF I.T,KHURDA VS M/S. MAA MANSA (P) LTD., KEONJHAR	TUSHAR KANTI SATAPATHY, SR, S.C.(IT) VS	// 0 //
151	MACA/0000309/2023	DASARATH GOUDA VS CHITRA DALPATI	PRADEEP KUMAR MISHRA VS	// 0 //
152	MACA/0000310/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS MENCHA MAHANANDIA	BOOYTDASMOHAPATRA VS	// 0 //
153	MACA/0000311/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS HEMALATA ROUT	RIMJHIM PATI VS	// 0 //
154	MACA/0000312/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS KRUSHNA CHANDRA NAYAK	PRAKASH KUMAR MOHANTY VS	// 0 //
155	MACA/0000313/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD. VS SWAPNA RANI PATRA	PRAKASH KUMAR MOHANTY VS	// 0 //
156	MATA/0000115/2023	ABHILAS ACHARYA VS SMRUTISIKTA PATTANAIAK	MANAS RANJAN PATRA VS	// 0 //
157	MATA/0000116/2023	SANTANU KUMAR BARALA VS SUMITRARANI BEHERA	BHARATI DASH VS	// 0 //
158	RPFAM/0000118/2023	SANGRAM JENA VS SABITRI KUMARI BHUYAN	SIDHARTH PRASAD DAS VS	// 0 //
159	RPFAM/0000119/2023	RANJAN BARIK	RAMESH CHANDRA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RPFAM/0000120/2023	MINATI MALIK @ BARIK SK.TASLIM	UNMESH CHANDRA JENA	//
		VS	VS	0
161	RPFAM/0000121/2023	RESHMI BIBI SWARUP KUMAR BARIK	PRAVASH CHANDRA JENA	//
		VS	VS	0
162	RSA/0000133/2023	SANJULATA BARIK KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	//
		VS	VS	0
163	RSA/0000134/2023	MANAGING DIRECTOR, UCO BANK, KOLKATA SHANKAR @ JAYSHANKAR RAY	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
164	RSA/0000135/2023	STATE OF ODISHA INDIAN BANK	NIBEDITA MOHANTY	//
		VS	VS	0
165	RVWPET/0000115/2023	JAYANTA KUMAR DASH SATYANARAYAN AGRAWAL	DEBENDRA KUMAR DHAR	//
		VS	VS	0
166	RVWPET/0000116/2023	S.VIJAYALAXMI SABITA MALLA	S.K.SWAIN	//
		VS	VS	0
167	RVWPET/0000117/2023	R.M., BANK OF BARODA, CUTTACK UNION OF INDIA	DEBASIS TRIPATHY,C.G.C	//
		VS	VS	0
168	RVWPET/0000118/2023	RABINDRANATH SWAIN SHYAMA SUNDAR KHUNTIA	SAROJANANDA MISHRA	//
		VS	VS	0
169	TRP(C)/0000129/2023	PUNJAB NATIONAL BANK MANINI BADHEI	MAHES DAS	//
		VS	VS	0
170	TRP(C)/0000130/2023	EKALABYA BUDHIA SANTWANA TRIPATHY@DASH	JAJATI KESHARI KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRP(C)/0000131/2023	SRIKANT DASH SONALI SETH VS TRINATH SETH	PRAMOD KUMAR PADHEE VS	// // ()
172	TRPCRL/0000030/2023	LAXMIKANT MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TUMUDIBANDHA /65 /2021 () //
173	WA/0000672/2023	GURIA@GURU CHARAN JENA VS SARASWATI BIDYAMANDIR, JAJPUR	GANESH PRASAD SAMAL VS	// () //
174	WA/0000673/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.D. VS SANTILATA SWAIN	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
175	WA/0000674/2023	ADDL. CHIEF SECY, W.R. DEPTT. VS AJAYA KUMAR SAMAL	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
176	WA/0000675/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.D. VS UTTAM KUMAR PATTNAIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
177	WA/0000676/2023	STATE OF ODISHA VS RATNAKAR SAHOO	RABI NARAYAN MISHRA, A.G.A. VS	// () //
178	WA/0000677/2023	STATE OF ODISHA VS SUNITA SAHU	RABI NARAYAN MISHRA, A.G.A. VS	// () //
179	WA/0000678/2023	STATE OF ODISHA VS ARABINDA PANDA	RABI NARAYAN MISHRA, A.G.A. VS	// () //
180	WA/0000679/2023	STATE OF ODISHA VS LIPUN KUMAR ROUT	PUSHPARAJ BHARADWAJ, A.S.C. VS	// () //
181	WA/0000680/2023	SASMITA NAYAK VS ODISHA INFORMATION COMMISSION, BBSR	PRABHASI NAYAK VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000681/2023	JAGADEEP PRATAP DEO VS HONBLE GOVERNOR OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
183	WP(C)/0010472/2023	MANORANJAN BERIHA VS THE ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR	PABITRA KUMAR NAYAK VS	// 0 //
184	WP(C)/0010473/2023	ANTARJYAMI SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0010474/2023	SUDHIR KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0010475/2023	SUJIT KUMAR DAS VS UNION OF INDIA, NEW DELHI	SHRIKANTA MAHUNTA VS	// 0 //
187	WP(C)/0010476/2023	RABINDRA KUMAR MAHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0010477/2023	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0010478/2023	RAMAKANTA SWAIN VS INSURANCE OMBUDSMAN, STATE OF ODISHA, BBSR	ARJUNA CHARANA BEHERA VS	// 0 //
190	WP(C)/0010479/2023	AMOGHA BAIRI GANJANA NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
191	WP(C)/0010480/2023	MANMOHAN SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
192	WP(C)/0010481/2023	SOUDAMINI NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0010482/2023	SEBATI BEHERA	ANJAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0010483/2023	SHYAMAL KUMAR MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0010484/2023	BIKASH PRADHAN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0010485/2023	BKD INFRASTRUTURE PVT. LTD., SAMBALPUR	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0010486/2023	GOPINATH SABAR	SARADA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0010487/2023	RAJESH KUMAR BARIK	SAROJA KANTA MANDAL	//
		VS	VS	0
		GOVT. OF ODISHA		//
199	WP(C)/0010488/2023	SWARNALATA PATTNAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0010489/2023	INSTITUTE OF PROFESSIONAL STUDIES AND RESEARCH	REVI PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0010490/2023	SEBASIS JENA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0010491/2023	SIMANCHAL SANDHA	AMBIKA PRASAD RAY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0010492/2023	M/S BIZZY BEE CONSTRUCTION COMPANY PVT. LTD.	ABHIRAM RAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0010493/2023	NAGESWAR PATRA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0010494/2023	STATE OF ODISHA RANJIT JENA VS	ACHYUTANANDA PATTANAİK VS	// // 0
206	WP(C)/0010495/2023	STATE OF ODISHA SUDHANSU SEKHAR SWAIN VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0010496/2023	STATE OF ODISHA MANASILATA JENA VS	ACHYUTANANDA PATTANAİK VS	// // 0
208	WP(C)/0010497/2023	STATE OF ODISHA BIMALENDRA PATI VS	SUSHANTA KUMAR MISHRA VS	// // 0
209	WP(C)/0010498/2023	STATE OF ODISHA SUDHIR RANJAN BARIK VS	RABINDRANATH PRUSTY VS	// // 0
210	WP(C)/0010499/2023	STATE OF ODISHA SARAT CHANDRA ROUT VS	SHARMISTHA SAMAL VS	// // 0
211	WP(C)/0010500/2023	STATE OF ODISHA RANJITA KUMARI PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
212	WP(C)/0010501/2023	STATE OF ODISHA JAGANNATH KABI VS	SHARMISTHA SAMAL VS	// // 0
213	WP(C)/0010502/2023	STATE OF ODISHA KUMAR MANI NAIK VS	AMIT KUMAR NATH VS	// // 0
214	WP(C)/0010503/2023	STATE OF ODISHA BASUDEBA SAHOO VS	SHARMISTHA SAMAL VS	// // 0
215	WP(C)/0010504/2023	STATE OF ODISHA UMASHANKAR ACADEMY OF MEDICAL SCIENCE, NABARANGPUR VS STATE OF ODISHA	SHARMISTHA SAMAL VS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0010505/2023	GOKULA CHANDRA PRADHAN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
217	WP(C)/0010506/2023	M/S. NIROOPAMA BAL VS COMMISSIONER OF COMMERCIAL TAX AND GST,CUTTACK	KAJAL SAHOO VS	// 0 //
218	WP(C)/0010507/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
219	WP(C)/0010508/2023	AKSHAYA KUMAR PANDA VS GAURIBALA PANDA	AJODHYA RANJAN DASH VS	// 0 //
220	WP(C)/0010509/2023	BAMAN PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
221	WP(C)/0010510/2023	KIRAN PRAKASH NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	WP(C)/0010511/2023	SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	WP(C)/0010512/2023	NARAYAN BHATTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
224	WP(C)/0010513/2023	MEENA KUMARI SATPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
225	WP(C)/0010514/2023	SNEHALATA ACHARYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
226	WP(C)/0010515/2023	BISWANATH JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	WP(C)/0010516/2023	SHYAM SUNDAR SWAIN	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0010517/2023	SASADHAR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0010518/2023	RAMESH CHANDRA HOTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0010519/2023	NABA KUMAR RAY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0010520/2023	JANARDAN DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0010521/2023	HRUSIKESH PADHY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0010522/2023	MOHAN LAL PRADHAN	UMESH CHANDRA BEHURA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0010523/2023	MANORANJAN PRADHAN	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0010524/2023	P. SUBASH CHANDRA PATRO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0010525/2023	PABITRA NATH SHARMA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0010526/2023	URMILA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0010527/2023	SHREEMANTA PANDA	BIKASH KUMAR ROUSTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0010528/2023	STATE OF ODISHA UPENDRA NATH DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0010529/2023	STATE OF ODISHA MADHUSUDAN BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0010530/2023	STATE OF ODISHA ARUPANANDA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0010531/2023	STATE OF ODISHA NIHARIKA MISHRA VS	DEVASHIS PANDA VS	// // ()
243	WP(C)/0010532/2023	BHUBANESWAR DEVELOPMENT AUTHORITY, SECY. NILADRI BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0010533/2023	STATE OF ODISHA KHEER SAGAR NAIK VS	DURGESH NARAYAN RATH VS	// // ()
245	WP(C)/0010534/2023	STATE OF ODISHA BIJAY KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0010535/2023	STATE OF ODISHA KALANDI CH. SATAPATHY VS	DURGESH NARAYAN RATH VS	// // ()
247	WP(C)/0010536/2023	STATE OF ODISHA ANNAPURNA PRADHAN VS	APARESH BHOI VS	// // ()
248	WP(C)/0010537/2023	STATE OF ODISHA PRASANTA KUMAR MALLIK VS	DURGESH NARAYAN RATH VS	// // ()
249	WP(C)/0010538/2023	STATE OF ODISHA LALIT KUMAR KEJRIWAL VS SECY., PANPOSH REGULATED MARKET COMMITTEE, ROURKELA	PRASANTA KUMAR JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0010539/2023	KABULI BABUSINGH DALABEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	WP(C)/0010540/2023	LAXMIDHAR SWAIN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
252	WP(C)/0010541/2023	NANDA KISHOR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0010542/2023	SANGHAMITRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0010543/2023	ARUN KUMAR NAYAK VS COMMNR. OF CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
255	WP(C)/0010544/2023	MANABHANJAN BISHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	WP(C)/0010545/2023	ARUN KUMAR NAYAK VS COMMNR. OF CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
257	WP(C)/0010546/2023	SANATAN ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
258	WP(C)/0010547/2023	DHANARABA BARIHA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
259	WP(C)/0010548/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
260	WP(C)/0010549/2023	KRISHNA DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
261	WP(C)/0010550/2023	SITA MAHANTA	RAMESH CHANDRA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0010551/2023	BALLAV CHARAN BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0010552/2023	TANKADHAR NAYAK	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0010553/2023	LALATENDU NAYAK	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0010554/2023	JYOTSNARANI MUDULI	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0010555/2023	KARTIKA CHANDRA NAYAK	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0010556/2023	DIBYA MOHAN NAYAK	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0010557/2023	MAMATA MISHRA	SANDIPANI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0010558/2023	DEBASHISH JENA	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0010559/2023	SURENDRA KUMAR DALABEHERA	JAYADEBA BEHERA	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
271	WP(C)/0010560/2023	BAGADU LAKSHMI PATHI	SWAPNA KUMAR OJHA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0010561/2023	BALARAM JENA	DIGAMBAR SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0010562/2023	STATE OF ODISHA TECH MAHINDRA LTD., MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // ()
274	WP(C)/0010563/2023	ANANTA AUTOMOBILES PVT. LTD., BBSR HARIHAR SETHI VS	DIGAMBAR SETHI VS	// // ()
275	WP(C)/0010564/2023	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, CUTTACK M/S JAGANNATHDHAM SUPER STRUCTURES PVT. LKSHEKHA KUMAR SAHOO VS	VS VS	// // ()
276	WP(C)/0010565/2023	THE CT AND GST OFFICER, BBSR KORA MADALA VS	SHASHI BHUSAN JENA VS	// // ()
277	WP(C)/0010566/2023	CHAIRMAN-CUM-MD, ODISHA HYDROPOWER CORP., BBSR SWAPNA SRABANI MISHRA VS	SIDHESWAR MOHANTY VS	// // ()
278	WP(C)/0010567/2023	STATE OF ODISHA DILIP KUMAR NAG VS	SHASHI BHUSAN JENA VS	// // ()
279	WP(C)/0010568/2023	STATE OF ODISHA SAURJYA KANTA PADHI VS	DEEPALI MAHAPATRA VS	// // ()
280	WP(C)/0010569/2023	STATE OF ODISHA NILAMANI ROUT VS	SHASHI BHUSAN JENA VS	// // ()
281	WP(C)/0010570/2023	SHRI JAGANNATH TEMPLE ADMINISTRATION, PURI KESHAB CHANDRA SWAIN VS	KABIR KUMAR JENA VS	// // ()
282	WP(C)/0010571/2023	STATE OF ODISHA SAROJ KUMAR RAM VS	SHASHI BHUSAN JENA VS	// // ()
283	WP(C)/0010572/2023	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION KRUSHNA CHANDRA MALLICK VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0010573/2023	CRYOGENEX INSTITUTE OF MEDICAL SCIENCE AND RESEARCH Bhubaneswar VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	ARISEN KULBHARADKAR	// 0 //
285	WP(C)/0010574/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI	// 0 //
286	WP(C)/0010575/2023	ARES MEDICARE PVT. LTD., CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI	// 0 //
287	WP(C)/0010576/2023	PANCHANAN BADAJENA VS STATE OF ODISHA	SADASIVA PATRA 1	// 0 //
288	WP(C)/0010577/2023	AJAY KUMAR BHRAMAR BAR RAY VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA	// 0 //
289	WP(C)/0010578/2023	LILIBALA SUBUDHI VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK	// 0 //
290	WP(C)/0010579/2023	BANAMALI MOHANTA VS STATE OF ODISHA	DURGA PRASAD JENA	// 0 //
291	WP(C)/0010580/2023	GOURANGA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS	// 0 //
292	WP(C)/0010581/2023	DINA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO	// 0 //
293	WP(C)/0010582/2023	RAM PRASAD SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO	// 0 //
294	WP(C)/0010583/2023	SASMITA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS	// 0 //
295	WP(C)/0010584/2023	SUSHREE SANGEETA PATTANAIK	BIRAJA PRASANNA DAS	//

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FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0010585/2023	SANGRAM KESHARI SAMANTARAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0010586/2023	PRADEEP KUMAR DAS	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0010587/2023	M/S LAXMAN BARIK	KAJAL SAHOO	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX(APPEAL)		//
299	WP(C)/0010588/2023	DIBAKAR SWAIN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0010589/2023	ASHOK KUMAR SWAIN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0010590/2023	CHANDRAKANTI ROUT	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0010591/2023	ARJUNA NAHAK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0010592/2023	MUKTI MANDAKINI BARAL	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0010593/2023	PRAFULLA SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0010594/2023	TRINATH SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0010595/2023	SANGRAM KESHARI SAMANTARAY	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0010596/2023	STATE OF ODISHA BASUDEV SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
308	WP(C)/0010597/2023	STATE OF ODISHA RAJALAXMI SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
309	WP(C)/0010598/2023	STATE OF ODISHA BIKASH KUMAR NAYAK VS	BIRAJA PRASANNA DAS VS	// // 0
310	WP(C)/0010599/2023	STATE OF ODISHA DHARITRI PATTANAIK VS	BIRAJA PRASANNA DAS VS	// // 0
311	WP(C)/0010600/2023	STATE OF ODISHA BIJAYA KUMAR MISHRA VS	AMIYA KUMAR TARAI VS	// // 0
312	WP(C)/0010601/2023	GOVT. OF INDIA MANORAMA BHOI VS	SUDHIR KUMAR MALLICK VS	// // 0
313	WP(C)/0010602/2023	STATE OF ODISHA PREMANANDA SAMANTARAY VS	AMIYA KUMAR TARAI VS	// // 0
314	WP(C)/0010603/2023	GOVT. OF INDIA KAMADEV JENA VS	AMIYA KUMAR TARAI VS	// // 0
315	WP(C)/0010604/2023	GOVT. OF INDIA RINA ROUT VS	SURENDRA NATH KAR VS	// // 0
316	WP(C)/0010605/2023	STATE OF ODISHA KESHAB CHANDRA BISWAL VS	SATYAJIT SAMAL VS	// // 0
317	WP(C)/0010606/2023	STATE OF ODISHA JAMBESWAR SAHOO VS	BISWAMBAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0010607/2023	AMULYA KUMAR GOCHAYAT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
319	WP(C)/0010608/2023	GOPABANDHU DAS VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
320	WP(C)/0010609/2023	BHARAT CHANDRA MAHAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
321	WP(C)/0010610/2023	BALLABI PATEL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
322	WP(C)/0010611/2023	SAROJ KUMAR SATAPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
323	WP(C)/0010612/2023	PREMPYARI PATEL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
324	WP(C)/0010613/2023	PRABHATI PATEL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
325	WP(C)/0010614/2023	SADANANDA MISHRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
326	WP(C)/0010615/2023	KANTILATA NAIK VS STATE OF ODISHA	JAGANATH PATNAIK VS	// 0 //
327	WP(C)/0010616/2023	BHOLANATH MISHRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
328	WP(C)/0010617/2023	SARAT CHANDRA PANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
329	WP(C)/0010618/2023	BIBHUTI BHUSAN MOHAPATRA	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0010619/2023	SATYAJIT SAHANI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0010620/2023	NRUSINHANANDA MISRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0010621/2023	BABULA MALLICK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0010622/2023	PRATIMA ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0010623/2023	PRABHAT KUMAR ROUSTRAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0010624/2023	ADARMANI SAMAL	SANGRAM KUMAR SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0010625/2023	MINAKETAN PADHI	BIPLAB P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0010626/2023	ASHOK MAHARANA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0010627/2023	SHYAM RANJAN SINGH	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0010628/2023	SANTOSH KUMAR DAS	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0010629/2023	SAYED ALIM	PRADEEP KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0010630/2023	RBI, BBSR CLF OF GOVINDPUR-1, BALASORE VS STATE OF ODISHA	DHARMENDRA SETHY VS	// // 0 //
342	WP(C)/0010631/2023	SURENDRA NATH NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
343	WP(C)/0010632/2023	BHAGABAT LAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
344	WP(C)/0010633/2023	KAILASH CHANDRA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
345	WP(C)/0010634/2023	ANSUPRIYA SATAPATHY VS STATE OF ODISHA	SANGRAM RATH VS	// 0 //
346	WP(C)/0010635/2023	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
347	WP(C)/0010636/2023	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
348	WP(C)/0010637/2023	JAI MAA SANTOSHI INFRASTRUCTURE PVT. LTD., VS STATE OF ODISHA	BBSRAVI MOHANTY VS	// 0 //
349	WP(C)/0010638/2023	DASARATHI SETHY @ DASHARATHI SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
350	WP(C)/0010639/2023	ARUNA BIHARI PATTNAIK VS COLLECTOR, JAIPUR	TRILOCHAN DASH VS	// 0 //
351	WP(C)/0010640/2023	SUMIT KUMAR MOHARANA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0010641/2023	GULURI ROUT VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
353	WP(C)/0010642/2023	MAMATA SAHU VS SRIPATI MAHANA	ANUPAM DASH VS	// 0 //
354	WP(C)/0010643/2023	BIJAYA KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0010644/2023	DURYODHAN PRADHAN VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
356	WP(C)/0010645/2023	BHARAT CHANDRA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0010646/2023	SUKANTI MISHRA VS THE COMMNR. LR AND S, BOARD OF REVENUE, ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
358	WP(C)/0010647/2023	BASANTA KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0010648/2023	BRUNDABAN SETHY VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
360	WP(C)/0010649/2023	GOURANGA CHARAN AGASTI @ GOURANGA AGASTI VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
361	WP(C)/0010650/2023	ARUNIMA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0010651/2023	SUKANT SETHI VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
363	WP(C)/0010652/2023	BHABANI SHANKAR DAS	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0010653/2023	M/S. PADMA LOCHAN DASH	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
365	WP(C)/0010654/2023	DILLIP KUMAR ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0010655/2023	SAMIR KUMAR SAHOO	MADAN MOHAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0010656/2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	R. BHASKAR CHANDRA PANIGRAHY	//
		VS	VS	0
		SAMBANDH FINSERVE PVT. LTD., SUNDARGARH		//
368	WP(C)/0010657/2023	SAKTI SEKHAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0010658/2023	RADHAMOHAN BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0010659/2023	KRUSHNA CHANDRA ACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0010660/2023	PRIYAMBADA MISHRA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0010661/2023	SAILABALA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0010662/2023	NIRAKAR JENA	ARIJEET MISHRA	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
374	WP(C)/0010663/2023	CHOUDHURY BIJAY KUMAR DASH	RUDRA NARAYAN PARIJA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0010664/2023	STATE OF ODISHA KARUNAKAR RATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0010665/2023	STATE OF ODISHA SATYA PRIYA PRADHAN VS	LAXMI NARAYAN PATEL VS	// // ()
377	WP(C)/0010666/2023	STATE OF ODISHA SASHI DEI VS	AFRAAZ SUHAIL VS	// // ()
378	WP(C)/0010667/2023	STATE OF ODISHA NARAYAN PANDA VS	SOUMYA MISHRA VS	// // ()
379	WP(C)/0010668/2023	THE COMMNR. OF ODISHA HINDU RELIGIOUS ENDOWMENTS, BBSR DAITARI KUMAR MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0010669/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	PRAFULLA KUMAR RATH VS	// // ()
381	WP(C)/0010670/2023	STATE OF ODISHA BINATI BEHERA VS	BIJAY JENA VS	// // ()
382	WP(C)/0010671/2023	STATE OF ODISHA M/S SATPATHY ASSOCIATES, BARGARH VS	SAILABALA JENA VS	// // ()
383	WP(C)/0010672/2023	UNION BANK OF INDIA SIMANCHAL BEHERA VS	DEEPANKAR PANIGRAHY VS	// // ()
384	WP(C)/0010673/2023	STATE OF ODISHA SK. MOMIN VS	ASHOK KUMAR MOHANTY VS	// // ()
385	WP(C)/0010674/2023	STATE OF ODISHA RABINDRA KUMAR SINGHA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0010675/2023	NIRANJAN SATAPATHY VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
387	WP(C)/0010676/2023	PRADIP KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
388	WP(C)/0010677/2023	PARBATI HARIJAN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
389	WP(C)/0010678/2023	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	WP(C)/0010679/2023	AJAN KUMAR JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
391	WP(C)/0010680/2023	PRASANA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0010681/2023	TRAILOKYA CHANDRA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0010682/2023	DHARMARAJ SINGH VS COMMN.-CUM-SECY., R AND DM DEPT., BBSR	RAMDAS ACHARY VS	// 0 //
394	WP(C)/0010683/2023	RAGHUNATH DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0010684/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
396	WP(C)/0010685/2023	PRIYAMBADA MISHRA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
397	WP(C)/0010686/2023	RASMINI MAHAKHUDA	RAJIB RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0010687/2023	SP TRADEVENTURES PVT. LTD., JAJPUR	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0010688/2023	DURJYODHAN MALLIK	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0010689/2023	GAYADHAR NAYAK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0010690/2023	LJJARANI DAS	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0010691/2023	PUJA PUNAM CHAMPATI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0010692/2023	ADITI PANDA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0010693/2023	AJIT MAHANTA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0010694/2023	MANOJ KUMAR MISHRA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0010695/2023	SITIKANTHA MISHRA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0010696/2023	P.KAILASH RAO	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0010697/2023	FAKIR MOHAN SAMANTASINGHAR	BIJAY PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0010698/2023	THE ADDL. STATE TAX OFFICER, CT AND GST, JATNI CIRCLE PRADIPTA KUMAR NAIK VS TAPASWINI NAIK	JAYADEBA BEHERA VS	// // 0 //
410	WP(C)/0010699/2023	PRAMOD KUMAR DAS VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
411	WP(C)/0010700/2023	SUKADEBA BHUYAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
412	WP(C)/0010701/2023	LOVLEEN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
413	WP(C)/0010702/2023	GOPINATH THATOI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
414	WP(C)/0010703/2023	CHANDRA PRAKASH RATH VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	CHITRASEN PARIDA VS	// 0 //
415	WP(C)/0010704/2023	RABINDRANATH SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
416	WP(C)/0010705/2023	SISHIR KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
417	WP(C)/0010706/2023	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
418	WP(C)/0010707/2023	HRUDANANDA BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
419	WP(C)/0010708/2023	SANDHYARANI SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0010709/2023	SARAT CHANDRA MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
421	WP(C)/0010710/2023	LAXMIKANTA PATRA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// () //
422	WP(C)/0010711/2023	GANGA NARAYAN RATH VS PRITI DAS	NIRANJAN BISWAL VS	// () //
423	WP(C)/0010712/2023	PRADIPTA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //
424	WP(C)/0010713/2023	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //
425	WPCRL/0000045/2023	DILLIP KUMAR BARAL VS RASMI RANJAN PRUSTY	ANUP KUMAR MOHAPATRA VS	/ /0 () //
426	ABLAPL/0003353/2023	GATIA @ GATISWAR SAHOO VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	INFOVALLY UPD BHUBANESWAR /91 /2023 () //
427	ABLAPL/0003354/2023	RAGHUNATH PANDA VS STATE OF ODISHA	SUSANTA DASH VS	NIMAPADA /88 /2023 () //
428	ABLAPL/0003355/2023	LINKAN @ LINKAN KUMAR PRADHAN VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH /233 /2021 () //
429	ABLAPL/0003356/2023	SATYAPRIYA SUBUDHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BOLAGARH P.S. /70 /2023 () //
430	ABLAPL/0003357/2023	HAPPY SETHY @ RAKESH KUMAR MAHAPATRA @ SUSIKH KUMAR SAHOO VS STATE OF ODISHA	SUSIKH KUMAR SAHOO VS	MAHAKALPARA /88 /2023 () //
431	ABLAPL/0003358/2023	MOHAN BARIK	RANJAN KUMAR ROUT	MARKAT NAGAR /128 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0003359/2023	STATE OF ODISHA DUKHA@ DUKHABANDHU BEHERA	CHIRANJIB ROUT	// SAMAL /90 /2023
		VS	VS	()
433	ABLAPL/0003360/2023	STATE OF ODISHA SARADA CHANDRA PRADHAN	CHIRANJIB ROUT	// SAMAL /90 /2023
		VS	VS	()
434	ABLAPL/0003361/2023	STATE OF ODISHA RAJA SINGH	SIDHARTHA DAS	// BARGARH /159 /2023
		VS	VS	()
435	ABLAPL/0003362/2023	STATE OF ODISHA SABITA OJHA	GAGAN BIHARI SINGH	// BALIANTA P.S. /30 /2023
		VS	VS	()
436	ABLAPL/0003363/2023	STATE OF ODISHA AJAY KUMAR BISWAL @ FAKIR	APARESH BHOI	// SAHADEV KHUNTA /117 /2023
		VS	VS	()
437	ABLAPL/0003364/2023	STATE OF ODISHA SANJAYA KUMAR TARAI	DUSHMANTA SAHOO	// RAMBHA (KHALLIKOTE) /196 /2023
		VS	VS	()
438	ABLAPL/0003365/2023	STATE OF ODISHA PRASANTA KUMAR JENA	SUKANTA KUMAR DALAI	// BALICHANDRAPUR /106 /2023
		VS	VS	()
439	ABLAPL/0003366/2023	STATE OF ODISHA SAGAR SWAIN	JUGALA KISHORE PANDA	// BOLAGARH P.S. /63 /2023
		VS	VS	()
440	ABLAPL/0003367/2023	STATE OF ODISHA ASISH BISWAL @ ASISH KUMAR BISWAL	BALARAM NAYAK	// AUL /322 /2023
		VS	VS	()
441	ABLAPL/0003368/2023	STATE OF ODISHA MITA SAHU	BHABANI SHANKAR DASPARIDA	// SAMBALPUR VIGILANCE /23 /2022
		VS	VS	()
442	ABLAPL/0003369/2023	STATE OF ODISHA(VIG.) DEBADATTA SAHOO	SAROJ KUMAR DASH	// BHUBAN /100 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003370/2023	STATE OF ODISHA GULAP SAHU VS	GAJENDRA KUMAR BAG VS	// LOISINGHA(BOLANGIR) /84 /2021 ()
444	ABLAPL/0003371/2023	STATE OF ODISHA BIJAYA KUMAR DASH VS	MANOJ KUMAR MALLICK VS	// NIALI /109 /2023 ()
445	ABLAPL/0003372/2023	STATE OF ODISHA MADHUSMITA SAHOO VS	RAVI SHANKAR SAMAL VS	// PARADEEP /115 /2023 ()
446	ABLAPL/0003373/2023	STATE OF ODISHA SANJAY JENA @ SANJAYA KUMAR BHUYAN VS	ACHYUTANANDA PATTANAIAK VS	// KISSANNAGAR PS /59 /2023 ()
447	ABLAPL/0003374/2023	STATE OF ODISHA S. APPNA RAO VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /91 /2023 ()
448	ABLAPL/0003375/2023	STATE OF ODISHA DEEPAK LAL KHATRI VS	PARTHA SARATHI NAYAK VS	// COLLIERY /150 /2023 ()
449	ABLAPL/0003376/2023	STATE OF ODISHA PANCHU ROULA VS	SUDARSAN PANDA VS	// CHAMAKHANDI /89 /2023 ()
450	ABLAPL/0003377/2023	STATE OF ODISHA PANCHU ROULA VS	SUDARSAN PANDA VS	// GOPALPUR /92 /2023 ()
451	ABLAPL/0003378/2023	STATE OF ODISHA PANCHU ROULA VS	SUDARSAN PANDA VS	// GOPALPUR /93 /2023 ()
452	ABLAPL/0003379/2023	STATE OF ODISHA SITARAM SHARMA VS	N.MOHAPATRA VS	// BRAJARAJNAGAR /65 /2023 ()
453	ABLAPL/0003380/2023	STATE OF ODISHA PRANJAL DIXIT VS STATE OF ODISHA	N.MOHAPATRA VS VS	// BRAJARAJNAGAR /65 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0003381/2023	PANCHU ROULA VS STATE OF ODISHA	SUDARSAN PANDA VS	CHAMAKHANDI /87 /2023 () //
455	ABLAPL/0003382/2023	ANIRUDHA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /231 /2021 () //
456	ABLAPL/0003383/2023	PANCHU ROULA VS STATE OF ODISHA	SUDARSAN PANDA VS	CHAMAKHANDI /88 /2023 () //
457	ABLAPL/0003384/2023	BABU MUKHI @ UDAYA MUKHI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ANGUL TOWN /141 /2023 () //
458	ABLAPL/0003385/2023	BASUDEBA BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /165 /2023 () //
459	ABLAPL/0003386/2023	MIRZA ASLAM BAIG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	JAGATSINGPUR /187 /2023 () //
460	ABLAPL/0003387/2023	SK.TAYMUL@SK. AJHARUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BISOI /26 /2023 () //
461	ABLAPL/0003388/2023	DINESH JAISWAL VS UNION OF INDIA (RAILWAY)	RAKESH BEHERA VS	/ /0 () //
462	ABLAPL/0003389/2023	KAMADEV BHOL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /114 /2023 () //
463	ABLAPL/0003390/2023	TERA BALIARSINGH@KRUSHNA BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /7 /2023 () //
464	ABLAPL/0003391/2023	PANKAJ KUMAR MISHRA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /134 /2020 () //
465	ABLAPL/0003392/2023	SANGRAM DAS	DURGA PRASAD PRADHAN	BARANGA /94 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :04/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0003393/2023	STATE OF ODISHA BICHITRA NARAYAN SAMAL	BIJAYA KUMAR DASH	// BINJHARPUR /102 /2023
		VS	VS	()
467	ABLAPL/0003394/2023	STATE OF ODISHA BAPI BARAL@BAPI	ABHAYA KUMAR PARIDA	// SEA BEACH /162 /2022
		VS	VS	()
468	ABLAPL/0003395/2023	STATE OF ODISHA PRADMYUNA KUMAR MOHANTY	KABIRAJ PRADHAN	// BANIGOCHA /23 /2023
		VS	VS	()
469	ABLAPL/0003396/2023	STATE OF ODISHA SNEHASIS SAMAL	DEEPAK RANJAN PARIDA	// NAYAPALLI P.S. /125 /2023
		VS	VS	()
470	ABLAPL/0003397/2023	STATE OF ODISHA CHHABILAL SATPATHY	DHIRENDRA KUMAR MOHAPATRA	// KINJIRKELA /52 /2023
		VS	VS	()
471	ABLAPL/0003398/2023	STATE OF ODISHA JAGANATH PRASAD DASRAPURIA	DEEPAK RANJAN PARIDA	// NAYAPALLI P.S. /125 /2023
		VS	VS	()
472	ABLAPL/0003399/2023	STATE OF ODISHA KAMALAKAR KUHITE	LAXMAN PRADHAN	// KHAPRAKHOL /19 /2023
		VS	VS	()
473	ABLAPL/0003400/2023	STATE OF ODISHA B.TIRUMALA RAO	JYOTIRMAYA SAHOO	// BADABAZAR /91 /2023
		VS	VS	()
474	ABLAPL/0003401/2023	STATE OF ODISHA BHARAT SWAIN	SAPAN KUMAR LENKA	// CHAULIAGANJA /78 /2023
		VS	VS	()
475	ABLAPL/0003402/2023	STATE OF ODISHA RABINDRA SETHI	PRIYA RANJAN MISHRA	// BHANDARIPOKHARI /81 /2023
		VS	VS	()
476	ABLAPL/0003403/2023	STATE OF ODISHA BALARAM SETHY	ANIRUDHA DAS	// NIHALPRASAD /54 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0003404/2023	STATE OF ODISHA CHANDAN KUMAR SAHU VS	RITA SINGH VS	// SINGLA /35 /2018 ()
478	ABLAPL/0003405/2023	STATE OF ODISHA DILLIP KUMAR PARIDA VS	PRAVASH CH JENA VS	// KAMARDA /35 /2023 ()
479	ABLAPL/0003406/2023	STATE OF ODISHA PADMAN KULDIPYA VS	SUSANTA KUMAR BARAL VS	// NARAYANPATNA /19 /2023 ()
480	ABLAPL/0003407/2023	STATE OF ODISHA BISWNATH JENA VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /123 /2023 ()
481	ABLAPL/0003408/2023	STATE OF ODISHA RAMAKANTA NAIK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /83 /2023 ()
482	ABLAPL/0003409/2023	STATE OF ODISHA NAIM KHAN @ NASIM @ NAYEM SK. VS	DHIRENDRA KUMAR MOHAPATRA VS	// KINJIRKELA /52 /2023 ()
483	ABLAPL/0003410/2023	STATE OF ODISHA PRABHAT KUMAR NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /80 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 RFA/183/2005	PRAFULLA KU.BEHERA-MP	M/S.N.C.PATI
2	12/2023 CRLMA/368/2022	SAMIR RANJAN DAS-MP	
3	16/2023 WPCRL/38/2023	MAMATA SWAIN-MP	SANGRAM MISHRA
4	18/2023 ARBA/36/2019	UNITED INDIA INSURANCE CO. LTD.-MP	JAYSANKAR MISHRA
5	25/2023 WPC(OA)/1096/2019	PATTA NARAYAN-MP	(IN PERSON)
6	26/2023 TRPCRL/30/2023	LAXMIKANT MEHER-MP	SATYA NARAYAN MISHRA 4
7	58/2023 JCRLA/113/2017	MANOJ@MUNNA MINZ-MP	
8	59/2023 JCRLA/113/2017	MANOJ@MUNNA MINZ-MP	BISWAJIT NAYAK
9	60/2023 JCRLA/115/2017	LUKAS MINZ-MP	BISWAJIT NAYAK
10	61/2023 JCRLA/115/2017	LUKAS MINZ-MP	
11	73/2023 SA/272/2001	JITENDRA KU.BISWAL-MP	M/S.N.C.PATI
12	108/2023 RVWPET/75/2019	STATE and ANR.-MP	A.G.A., PITAMBAR ACHARYA
13	109/2023 RVWPET/117/2023	UNION OF INDIA-MP	DEBASIS TRIPATHY,C.G.C
14	110/2023 CMAPL/258/2023	PARBATI MAHAKUR @BAGHAR-MP	AMIT PRASAD BOSE
15	112/2023 CMAPL/279/2023	M/S. HINDUSTAN COPPER LTD.-MP	adv.
16	134/2023 CONTC/6003/2022	SURESH CHANDRA NAIK-MP	
17	135/2023 CONTC/6006/2022	SAGYAN PATEL-MP	
18	135/2023 RPFAM/162/2022	ABINASH MALLIK-MP	SHAIK ABDUL NAYEEM
19	136/2023 CONTC/6000/2022	MANJULA PATEL-MP	
20	136/2023 RPFAM/90/2023	GOPAL KRUSHNA SAHOO-MP	NIRANJANA PANDA
21	137/2023 RPFAM/118/2023	SANGRAM JENA-MP	SIDHARTH PRASAD DAS
22	137/2023 CONTC/5999/2022	RABINDRA NAIK-MP	
23	138/2023 CONTC/6002/2022	RAMAKRUSHNA RATH-MP	
24	138/2023 RPFAM/119/2023	RANJAN BARIK-MP	RAMESH CHANDRA SWAIN
25	139/2023 CONTC/6005/2022	HEMANTA KUMAR PRUSETH-MP	
26	139/2023	RANJAN BARIK-MP	RAMESH CHANDRA SWAIN

27	RPFAM/119/2023 140/2023 CONTC/7741/2022	DESHA RANJAN SETHI-MP	M/S DEEPALI MAHAPATRA, S. MOHANTY, S. PATTNA
28	140/2023 RPFAM/120/2023	SK.TASLIM-MP	UNMESH CHANDRA JENA
29	141/2023 RPFAM/121/2023	SWARUP KUMAR BARIK-MP	PRAVASH CHANDRA JENA
30	147/2023 TRP(C)/129/2023	MANINI BADHEI-MP	MAHES DAS
31	148/2023 TRP(C)/130/2023	SANTWANA TRIPATHY@DASH-MP	JAJATI KESHARI KHUNTIA
32	229/2023 CRLREV/162/2023	MANOJ KUMAR SAHU-MP	ANJAN KUMAR BISWAL
33	230/2023 CRLREV/162/2023	MANOJ KUMAR SAHU-MP	ANJAN KUMAR BISWAL
34	231/2023 CRLREV/166/2023	SHIV SHANKAR JENA @ SHIBASANKAR JENA-MP	SURYAKANTA DWIBEDI
35	232/2023 CRLREV/166/2023	SHIV SHANKAR JENA @ SHIBASANKAR JENA-MP	SURYAKANTA DWIBEDI
36	233/2023 CRLREV/175/2022	NABA@NARENDRA NAIK-MP	ADHIRAJ MOHANTY
37	282/2023 FAO/712/2015	KOTHAKOTA SRIDEVI-MP	M/S.DEEPALI MOHAPATRA
38	283/2023 FAO/863/2018	G.M.,IB VALLEY AREA, MAHANADI COALFIELDS SLTD.-MPS	RAKESH SHARMA
39	325/2023 RSA/109/2023	PRAKASH CHANDRA PANDA-MP	DEEPALI MAHAPATRA
40	326/2023 RSA/133/2023	KISHORE CHANDRA SAHU-MP	SUVENDU KUMAR RAY
41	327/2023 RSA/391/2022	PURNO CHANDRA NAYAK-MP	P.C.CHHINCHANI
42	328/2023 RSA/391/2022	PURNO CHANDRA NAYAK-MP	P.C.CHHINCHANI
43	329/2023 RSA/391/2022	PURNO CHANDRA NAYAK-MP	P.C.CHHINCHANI
44	330/2023 RSA/395/2007	BABAJI BAGARTY-MP	M/S.RAMAKANT MOHANTY,M/S.D.K.MOHANTY,
45	331/2023 RSA/395/2007	BABAJI BAGARTY-MP	M/S.RAMAKANT MOHANTY,M/S.D.K.MOHANTY,
46	332/2023 RSA/395/2007	BABAJI BAGARTY-MP	M/S.RAMAKANT MOHANTY,M/S.D.K.MOHANTY,
47	333/2023 RSA/291/2016	MAHESWAR PRADHAN-MP	M/S.TANMAY MISHRA
48	334/2023 RSA/171/2002	LAXMIDHAR NAYAK-MP	M/S. B.D.MISHRA
49	335/2023 RSA/88/2009	SUDARSAN SAHU-MP	M/S.AMAR KU.MOHANTY
50	336/2023 RSA/135/2023	INDIAN BANK-MP	NIBEDITA MOHANTY
51	337/2023 RSA/135/2023	INDIAN BANK-MP	NIBEDITA MOHANTY
52	365/2023 CMP/628/2018	BINAPANI SADUAL@RAY-MP	
53	366/2023 CMP/391/2023	DAYANIDHI MOHARANA-MP	MANAS RANJAN SATPATHY
54	367/2023 CMP/392/2023	BENUDHAR BHATI-MP	RAGHUNATH RATH
55	368/2023 CMP/393/2023	BIPIN BADHIA-MP	LAXMAN PRADHAN
56	369/2023 CMP/515/2021	SANTOSH KUMAR PRADHAN-MP	PRABHAT KUMAR DASH
57	370/2023 CMP/396/2023	BHASKAR CHANDRA SAHOO-MP	AMIT PRASAD BOSE

58	371/2023 CMP/371/2023	PRABHUDAYAL AGRAWAL-MP	SIDHARTH MISHRA
59	519/2023 BLAPL/10748/2022	SANJAYA KUMAR DAS-MP	GAGAN BIHARI SINGH
60	520/2023 BLAPL/3611/2022	SONU PASWAN-MP	MANORANJAN PADHY
61	521/2023 BLAPL/7658/2021	RABIN MANDAL-MP	
62	522/2023 BLAPL/2306/2023	PINKI SARANGI-MP	KISHORE KUMAR MISHRA
63	523/2023 BLAPL/13009/2022	SUBRAT SAHOO-MP	BHARAT BHUSAN ROUSTRAY
64	524/2023 BLAPL/646/2020	MANBODH MAHANANDA-MP	
65	525/2023 BLAPL/12930/2022	RABINDRA SINGH-MP	JULU KHANSAMA
66	554/2023 MACA/309/2023	DASARATH GOUDA-MP	PRADEEP KUMAR MISHRA
67	555/2023 MACA/309/2023	DASARATH GOUDA-MP	PRADEEP KUMAR MISHRA
68	556/2023 MACA/310/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ABDULASMOHAPATRA
69	557/2023 MACA/310/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ABDULASMOHAPATRA
70	558/2023 MACA/311/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIM PATI
71	559/2023 MACA/336/2010	N.I.CO.LTD-MP	MR.GAUTAM MISRA
72	560/2023 MACA/312/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ABDULASMOHAPATRA
73	561/2023 MACA/313/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
74	562/2023 MACA/386/2008	N.I.CO.LTD-MP	M/S.S.K.SWAIN
75	563/2023 MACA/376/2022	RANJIT NAYAK-MP	DEBASISH PATNAIK
76	564/2023 MACA/376/2022	RANJIT NAYAK-MP	DEBASISH PATNAIK
77	692/2023 ABLAPL/899/2023	JASHODA @ YASHODA MUDULI-MP	
78	693/2023 ABLAPL/1988/2023	CHANDAN RATH-MP	
79	694/2023 ABLAPL/6907/2022	PURNA CHANDRA HOTA @ BULU-MP	
80	695/2023 ABLAPL/2191/2023	BIBEKANANDA RAY-MP	
81	696/2023 ABLAPL/2292/2023	KAILASH @ KAILASH CHANDRA MALIK-MP	
82	697/2023 ABLAPL/14236/2021	PRATAP BEHERA-MP	ABANI KUMAR SRICHANDAN
83	698/2023 ABLAPL/13203/2019	MANOJ KUMAR JENA @MUSA-MP	UNMESH CHANDRA JENA
84	699/2023 ABLAPL/12329/2022	DAMODAR SAHOO-MP	
85	700/2023 ABLAPL/10378/2020	SANTOSH KU BHOI-MP	
86	701/2023 ABLAPL/1205/2023	TARACHAND YADAV-MP	
87	798/2023 CRLA/114/2017	SAROJ KANTA MALLICK-MP	M/S.DEBASNAN DAS
88	799/2023 CRLA/513/2020	K.LACHHANNA-MP	SUSHANTA KU. SAMANTARAY
89	800/2023	CHINMAYA JENA-MP	RABINDRA KUMAR DEO

90	CRLA/370/2023 801/2023	KHAGESWAR PATRA-MP	DIGAMBAR SETHI
91	CRLA/371/2023 802/2023	KHAGESWAR PATRA-MP	DIGAMBAR SETHI
92	CRLA/371/2023 803/2023	AKSHAYA RANA-MP	SAROJ KUMAR ROUSTRAY
93	CRLA/372/2023 804/2023	AKSHAYA RANA-MP	SAROJ KUMAR ROUSTRAY
94	CRLA/372/2023 805/2023	AKSHAYA RANA-MP	SAROJ KUMAR ROUSTRAY
95	CRLA/54/2018 806/2023	GANESH BANCHHAR-MP	M/S.AMAR KUMAR MOHANTY
96	CRLA/204/2015 807/2023	BASANTA MAHANANDA-MP	M/S.BIJAYA LAXMI TRIPATHY
97	CRLA/369/2023 808/2023	BIDURA PRADHAN-MP	PRAKASH CHANDRA MISHRA
98	CRLA/369/2023 809/2023	BIDURA PRADHAN-MP	PRAKASH CHANDRA MISHRA
99	CRLA/800/2017 810/2023	PIUS LAKRA-MP	BISWAJIT NAYAK
100	CRLA/800/2017 811/2023	PIUS LAKRA-MP	M/S.JYOTIRMAYA SAHOO
101	CRLA/270/2021 812/2023	SURENDRA JANI-MP	SRINIBAS PARIJA
102	CRLMC/662/2023 1194/2023	SK.AZAD ALI-MP	
103	CRLMC/1706/2023 1195/2023	ATULYA KUMAR VERMA-MP	MILAN KANUNGO(SR.ADV.)
104	CRLMC/1707/2023 1196/2023	ATULYA KUMAR VERMA-MP	MILAN KANUNGO(SR.ADV.)
105	CRLMC/1708/2023 1197/2023	SANDHYARANI DASH-MP	RANJAN KUMAR BEHERA
106	CRLMC/1320/2023 1198/2023	BALLABHA DAS-MP	KUNJA SUNDAR DAS
107	CRLMC/1357/2023 1199/2023	SURESH DAS-MP	
108	CRLMC/1711/2023 1200/2023	AHINASH SAMAL @ ABINASH SAMAL-MP	DURGA PRASAD DHAL
109	CRLMC/1712/2023 1201/2023	J.SRINIVAS RAO-MP	DURGA PRASAD DHAL
110	CRLMC/1713/2023 1202/2023	SANTOSH KUMAR MAHANTA-MP	DIGAMBAR SETHI
111	CRLMC/1714/2023 1203/2023	SNEHASIS SAMAL-MP	DEEPAK RANJAN PARIDA
112	CRLMC/1715/2023 1204/2023	JAGANATH PRASAD DASRAPURIA-MP	DEEPAK RANJAN PARIDA
113	CRLMC/1716/2023 1205/2023	LAXMIDHAR MAJHI-MP	SIDHESWAR MALLIK
114	CRLMC/1718/2023 1206/2023	DEBENDRA KUMAR SAMAL-MP	AMULYA RATNA PANDA
115	CRLMC/886/2023 1207/2023	BINOD DIGAL-MP	
116	CRLMC/1722/2023 1208/2023	KANAKALATA KHUNTIA-MP	BHARAT BHUSAN ROUSTRAY
117	CRLMC/1723/2023 1209/2023	BIBHUTI BHUSAN SAHOO-MP	BIDYADHAR PRADHAN
118	CRLMC/1724/2023 1210/2023	SANJAY KUMAR PATWARI-MP	AMIT PATTNAIK
119	CRLMC/3673/2022 1211/2023	RAHUL KUMAR BEHERA@BUBU-MP	
120	CRLMC/1727/2023 1212/2023	ANTARYAMI MISHRA-MP	SHALKA DAS

121	1213/2023 CRLMC/1728/2023	JAYAKRISHNA BEHERA-MP	HIMANSHU SEKHAR MISHRA
122	1214/2023 CRLMC/1729/2023	KARNA DORA-MP	MOHENDRA KUMAR MOHAPATRO
123	1215/2023 CRLMC/1730/2023	BAPUJI CHARAN NAYAK-MP	SATYA NARAYAN MISHRA 4
124	1216/2023 CRLMC/1731/2023	SUKUTA BARIK @ BHISMADEV BARIK-MP	BIJAY KUMAR BEHERA
125	1217/2023 CRLMC/1623/2023	SANTOSH SETHI@SANTOSH KUMAR SETHI-MP	SOUBHAGYA KUMAR DASH
126	1729/2023 WA/673/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.DEPT-MP	SURYA NARAYAN PATNAIK, A.G.A.
127	1730/2023 WA/673/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.DEPT-MP	SURYA NARAYAN PATNAIK, A.G.A.
128	1731/2023 WA/673/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.DEPT-MP	SURYA NARAYAN PATNAIK, A.G.A.
129	1732/2023 WA/674/2023	ADDL. CHIEF SECY, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
130	1733/2023 WA/674/2023	ADDL. CHIEF SECY, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
131	1734/2023 WA/674/2023	ADDL. CHIEF SECY, W.R. DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
132	1735/2023 WA/1120/2022	PARADIP PORT AUTHORITY-MP	PRASANNA KUMAR NANDA
133	1736/2023 WA/675/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.DEPT-MP	SURYA NARAYAN PATNAIK,A.G.A
134	1737/2023 WA/675/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.DEPT-MP	SURYA NARAYAN PATNAIK,A.G.A
135	1738/2023 WA/675/2023	PRINCIPAL SECY, SKILL DEVELOPMENT AND T.E.DEPT-MP	SURYA NARAYAN PATNAIK,A.G.A
136	1739/2023 WA/676/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
137	1740/2023 WA/676/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
138	1741/2023 WA/676/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
139	1742/2023 WA/677/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
140	1743/2023 WA/677/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
141	1744/2023 WA/677/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
142	1745/2023 WA/678/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
143	1746/2023 WA/678/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
144	1747/2023 WA/679/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
145	1748/2023 WA/679/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
146	1749/2023 WA/679/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
147	1750/2023 WA/681/2023	JAGADEEP PRATAP DEO-MP	PRAFULLA KUMAR RATH
148	1751/2023 WA/658/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
149	4857/2023 WP(C)/9929/2023	ADITYA KANDOI-MP	JAGAMOHAN PATTANAIAK
150	4858/2023 WP(C)/40842/2021	BAIKUNTHA NAYAK-MP	SOUMYA RANJAN DAS
151	4859/2023 WP(C)/7666/2023	SAROJ RANJAN BHARATI-MP	DEEPALI MAHAPATRA
152	4860/2023	MANORANJAN BERIHA-MP	PABITRA KUMAR NAYAK

153	WP(C)/10472/2023 4861/2023	THE EXECUTIVE ENGINEER,ELECTRICAL,ROURKELA ELECTRIC DIVISION,MP	PRASANTA KISHORE TRIPATHY
154	WP(C)/7378/2018 4862/2023	SEBATI BEHERA-MP	ANJAN KUMAR BISWAL
155	WP(C)/10482/2023 4863/2023	BIKASH PRADHAN-MP	PRAFULLA KUMAR RATH
156	WP(C)/10484/2023 4864/2023	BKD INFRASTRUTURE PVT. LTD., SAMBALPUR-MP	ANJAN KUMAR BISWAL
157	WP(C)/10485/2023 4865/2023	ASHOK KUMAR MOHAPATRA-MP	
158	WP(C)/19642/2022 4866/2023	BIJAY KU.PRADHAN-MP	
159	WP(C)/15070/2012 4867/2023	SWARNALATA PATTNAYAK-MP	PRAFULLA KUMAR RATH
160	WP(C)/10488/2023 4868/2023	SEBASIS JENA-MP	PRAFULLA KUMAR RATH
161	WP(C)/10490/2023 4869/2023	ALOK CHANDRA PRADHAN-MP	
162	WP(C)/8463/2023 4870/2023	PRASANTA KUMAR JENA-MP	SIDHARTHA DAS
163	WP(C)/10507/2023 4871/2023	AJIT KUMAR DALAI-MP	
164	WP(C)/12408/2022 4872/2023	AKSHAYA KUMAR PANDA-MP	AJODHYA RANJAN DASH
165	WP(C)/10508/2023 4873/2023	NABA KUMAR RAY-MP	ARUN KUMAR PATRA
166	WP(C)/10519/2023 4874/2023	JANARDAN DAS-MP	KRISHNA CHANDRA SAHU
167	WP(C)/10520/2023 4875/2023	HRUSIKESH PADHY-MP	ARUN KUMAR PATRA
168	WP(C)/10521/2023 4876/2023	MANORANJAN PRADHAN-MP	ARUN KUMAR PATRA
169	WP(C)/10523/2023 4877/2023	MOHAN LAL PRADHAN-MP	UMESH CHANDRA BEHURA
170	WP(C)/10522/2023 4878/2023	P. SUBASH CHANDRA PATRO-MP	ARUN KUMAR PATRA
171	WP(C)/10524/2023 4879/2023	PABITRA NATH SHARMA-MP	ARUN KUMAR PATRA
172	WP(C)/10525/2023 4880/2023	SHREEMANTA PANDA-MP	BIKASH KUMAR ROUSTRAY
173	WP(C)/10527/2023 4881/2023	NANDA KISHORE TIBERI WAL-MP	KISHORE KUMAR MISHRA
174	WP(C)/8223/2023 4882/2023	NIHARIKA MISHRA-MP	DEVASHIS PANDA
175	WP(C)/10531/2023 4883/2023	BASANTI ROUT-MP	
176	WP(C)/8461/2023 4884/2023	ANNAPURNA PRADHAN-MP	APARESH BHOI
177	WP(C)/10536/2023 4885/2023	LALIT KUMAR KEJRI WAL-MP	PRASANTA KUMAR JENA
178	WP(C)/10538/2023 4886/2023	LAXMIDHAR SWAIN-MP	SHIVSANKAR MOHANTY
179	WP(C)/10540/2023 4887/2023	ARUN KUMAR NAYAK-MP	KANANBALA ROY CHOUDHURY
180	WP(C)/10543/2023 4888/2023	ARUN KUMAR NAYAK-MP	KANANBALA ROY CHOUDHURY
181	WP(C)/10545/2023 4889/2023	MANOJ KUMAR BEHERA-MP	RAMESH CHANDRA BEHERA
182	WP(C)/10548/2023 4890/2023	SITA MAHANTA-MP	RAMESH CHANDRA BEHERA
183	WP(C)/10550/2023 4891/2023	TANKADHAR NAYAK-MP	RAMESH CHANDRA BEHERA
	WP(C)/10552/2023		

184	4892/2023 WP(C)/27013/2022	SUBASH CHANDRA NATH-MP	GOPAL KRUSHNA MOHANTY
185	4893/2023 WP(C)/10554/2023	JYOTSNARANI MUDULI-MP	MANOJ KUMAR PANDA
186	4894/2023 WP(C)/10549/2023	KRISHNA DAS-MP	PRAFULLA KUMAR RATH
187	4895/2023 WP(C)/10560/2023	BAGADU LAKSHMI PATHI-MP	SWAPNA KUMAR OJHA
188	4896/2023 WP(C)/10562/2023	TECH MAHINDRA LTD., MUMBAI-MP	RAMACHANDRA PANIGRAHY
189	4897/2023 WP(C)/10564/2023	M/S JAGANNATHDHAM SUPER STRUCTURES PVT. LTD., KESHRUP	KUMAR SAHOO
190	4898/2023 WP(C)/10566/2023	SWAPNA SRABANI MISHRA-MP	SIDHESWAR MOHANTY
191	4899/2023 WP(C)/7357/2023	REZIA BIBI-MP	RAMESH AGARWAL
192	4900/2023 WP(C)/9869/2023	RASHMITA PADHY-MP	RAMAKANTA NAYAK
193	4901/2023 WP(C)/10574/2023	PRASANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
194	4902/2023 WP(C)/7001/2022	SUKANT GAHAN-MP	
195	4903/2023 WP(C)/10575/2023	ARES MEDICARE PVT. LTD., CUTTACK-MP	SUKANTA KUMAR DALAI
196	4904/2023 WP(C)/10577/2023	AJAY KUMAR BHRAMAR BAR RAY-MP	SHUBHENDU KUMAR PARIDA
197	4905/2023 WP(C)/10577/2023	AJAY KUMAR BHRAMAR BAR RAY-MP	SHUBHENDU KUMAR PARIDA
198	4906/2023 WP(C)/10579/2023	BANAMALI MOHANTA-MP	DURGA PRASAD JENA
199	4907/2023 WP(C)/10580/2023	GOURANGA SAHU-MP	BIRAJA PRASANNA DAS
200	4908/2023 WP(C)/10583/2023	SASMITA MOHANTY-MP	BIRAJA PRASANNA DAS
201	4909/2023 WP(C)/10584/2023	SUSHREE SANGEETA PATTANAİK-MP	BIRAJA PRASANNA DAS
202	4910/2023 WP(C)/10585/2023	SANGRAM KESHARI SAMANTARAY-MP	BIRAJA PRASANNA DAS
203	4911/2023 WP(C)/10586/2023	PRADEEP KUMAR DAS-MP	BIRAJA PRASANNA DAS
204	4912/2023 WP(C)/10588/2023	DIBAKAR SWAIN-MP	BIRAJA PRASANNA DAS
205	4913/2023 WP(C)/10589/2023	ASHOK KUMAR SWAIN-MP	BIRAJA PRASANNA DAS
206	4914/2023 WP(C)/10590/2023	CHANDRAKANTI ROUT-MP	BIRAJA PRASANNA DAS
207	4915/2023 WP(C)/10591/2023	ARJUNA NAHAK-MP	BIRAJA PRASANNA DAS
208	4916/2023 WP(C)/10592/2023	MUKTI MANDAKINI BARAL-MP	BIRAJA PRASANNA DAS
209	4917/2023 WP(C)/10593/2023	PRAFULLA SAHU-MP	BIRAJA PRASANNA DAS
210	4918/2023 WP(C)/10594/2023	TRINATH SAHU-MP	BIRAJA PRASANNA DAS
211	4919/2023 WP(C)/10595/2023	SANGRAM KESHARI SAMANTARAY-MP	BIRAJA PRASANNA DAS
212	4920/2023 WP(C)/10596/2023	BASUDEV SAHU-MP	BIRAJA PRASANNA DAS
213	4921/2023 WP(C)/10597/2023	RAJALAXMI SAHOO-MP	BIRAJA PRASANNA DAS
214	4922/2023 WP(C)/10599/2023	DHARITRI PATTANAİK-MP	BIRAJA PRASANNA DAS
215	4923/2023	BIKASH KUMAR NAYAK-MP	BIRAJA PRASANNA DAS

216	WP(C)/10598/2023 4924/2023	M/S LAXMAN BARIK-MP	KAJAL SAHOO
217	WP(C)/10587/2023 4925/2023	MANORAMA BHOI-MP	SUDHIR KUMAR MALLICK
218	WP(C)/10601/2023 4927/2023	JAMBESWAR SAHOO-MP	BISWAMBAR MOHANTY
219	WP(C)/10606/2023 4928/2023	DESHA RANJAN SETHI-MP	
220	WP(C)/15352/2020 4929/2023	KANTILATA NAIK-MP	AVIJIT PATNAIK
221	WP(C)/10615/2023 4930/2023	SATYAJIT SAHANI-MP	SAMIR KUMAR MISHRA
222	WP(C)/10619/2023 4931/2023	RAM CHANDRA LOHAR-MP	
223	WP(C)/7406/2023 4932/2023	BABULA MALLICK-MP	BIRAJA PRASANNA DAS
224	WP(C)/10621/2023 4933/2023	PRABHAT KUMAR ROUSTRAY-MP	BIRAJA PRASANNA DAS
225	WP(C)/10623/2023 4934/2023	ADARMANI SAMAL-MP	SANGRAM KUMAR SINGH
226	WP(C)/10624/2023 4935/2023	ASHOK MAHARANA-MP	BIRAJA PRASANNA DAS
227	WP(C)/10626/2023 4936/2023	SANTOSH KUMAR DAS-MP	BIRAJA PRASANNA DAS
228	WP(C)/10628/2023 4937/2023	SURENDRA NATH NAYAK-MP	BIRAJA PRASANNA DAS
229	WP(C)/10631/2023 4938/2023	KHUNTIA NIJOGA-MP	PATITAPABAN PANDA
230	WP(C)/23419/2021 4939/2023	ANSUPRIYA SATAPATHY-MP	SANGRAM RATH
231	WP(C)/10634/2023 4940/2023	RATNAKAR DAS-MP	SATYAJIT BEHERA
232	WP(C)/14345/2020 4941/2023	RABINDRA KUMAR PRADHAN-MP	BIRAJA PRASANNA DAS
233	WP(C)/10635/2023 4942/2023	MAMATA SAHU-MP	ANUPAM DASH
234	WP(C)/10642/2023 4943/2023	GOURANGA CHARAN AGASTI @ GOURANGA AGASTI-MP	HIMANSHU SEKHAR PANDA
235	WP(C)/10649/2023 4944/2023	SAMIR KUMAR SAHOO-MP	MADAN MOHAN SWAIN
236	WP(C)/10655/2023 4945/2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA, BBR	BRAMCHANDRA PANIGRAHY
237	WP(C)/10656/2023 4946/2023	NIRAKAR JENA-MP	ARIJEET MISHRA
238	WP(C)/10662/2023 4947/2023	M/S. PADMA LOCHAN DASH-MP	KSHIROD KUMAR SAHOO
239	WP(C)/10653/2023 4948/2023	M/S SATPATHY ASSOCIATES, BARGARH-MP	SAILABALA JENA
240	WP(C)/10671/2023 4949/2023	SANTOSH KUMAR BEHERA-MP	PRAFULLA KUMAR RATH
241	WP(C)/10669/2023 4950/2023	PRADIP KUMAR PANDA-MP	PRAFULLA KUMAR RATH
242	WP(C)/10676/2023 4951/2023	RASMINI MAHAKHUDA-MP	RAJIB RATH
243	WP(C)/10686/2023 4952/2023	SP TRADEVENTURES PVT. LTD., JAJPUR-MP	PRAFULLA KUMAR RATH
244	WP(C)/10687/2023 4953/2023	AJIT MAHANTA-MP	SIDHESWAR MALLIK
245	WP(C)/10693/2023 4954/2023	FAKIR MOHAN SAMANTASINGHAR-MP	BIJAY PANDA
246	WP(C)/10697/2023 4955/2023	PRAMOD KUMAR DAS-MP	MANMAYA KUMAR DASH
	WP(C)/10699/2023		

247	4956/2023 WP(C)/10701/2023	LOVLEEN MOHANTY-MP	BISWABIHARI MOHANTY
248	4957/2023 WP(C)/10703/2023	CHANDRA PRAKASH RATH-MP	CHITRASEN PARIDA
249	4958/2023 WP(C)/10703/2023	CHANDRA PRAKASH RATH-MP	CHITRASEN PARIDA
250	4959/2023 WP(C)/10708/2023	SANDHYARANI SWAIN-MP	KUNAL KUMAR SWAIN
251	4960/2023 WP(C)/10711/2023	GANGA NARAYAN RATH-MP	NIRANJAN BISWAL
252	4961/2023 WP(C)/20202/2009	COMPTROLLER and AUDITO-MP	M/S.J.K.MISHRA
253	4962/2023 WP(C)/10712/2023	PRADIPTA ROUT-MP	PRAFULLA KUMAR RATH
254	4963/2023 WP(C)/10713/2023	PRADEEP KUMAR BISWAL-MP	PRAFULLA KUMAR RATH